

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 255
ANSWERED ON 11.08.2026

RENEWABLE ENERGY PROJECTS IN SIXTH SCHEDULE AREAS

*255. SHRI PRAMOD BORO

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether Government has formulated any special strategy for promoting renewable energy projects in Sixth Schedule areas;
- (b) whether dedicated financial assistance has been provided to the Bodoland Territorial Region under various renewable energy schemes;
- (c) the projects sanctioned during the last five years; and
- (d) whether additional incentives are proposed for remote tribal areas?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY, CONSUMER AFFAIRS & FOOD
AND PUBLIC DISTRIBUTION AND EDUCATION**

(SHRI PRALHAD JOSHI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. 255 to be answered on 11.08.2026 regarding 'Renewable energy projects in Sixth Schedule areas' asked by Shri Pramod Boro

(a) Ministry of New and Renewable Energy (MNRE) has not formulated any specific strategy for promoting renewable energy projects in Sixth Schedule areas. However, MNRE under its various ongoing schemes is promoting renewable energy projects with special central financial assistance in North Eastern Region (NER) which inter-alia includes Sixth Schedule areas also. Details of central financial assistance in NER are placed as **Annexure I**.

(b) No dedicated central financial assistance has been provided to the Bodoland Territorial Region under various renewable energy schemes. However, 21190 rooftop solar plants under PM Surya Ghar Muft Bijli Yojana & 396 off grid solar pumps under Component B of PM KUSUM scheme have been installed in the 5 Districts (Baksa, Chirang, Kokrajhar, Tamulpur & Udalguri) of Bodoland Territorial Region.

(c) MNRE has not sanctioned any specific project for Sixth Schedule areas. However, details of sanctions issued for the concerned States where Sixth Schedule areas also fall, are placed as **Annexure II**.

(d) MNRE is implementing the New Solar Power Scheme (for Particularly Vulnerable Tribal Group (PVTG) and Tribal Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) for the electrification of un-electrified households in PVTG and Tribal habitations/villages, solarisation of Multi-Purpose Centres (MPCs) in PVTG areas and solarisation of public institutions in identified tribal habitations/villages through off-grid solar systems; where grid connectivity is not techno- economically feasible. The New Solar Power Scheme has provision of 100 % Central Financial Assistance for different components of the scheme as per details given as follows:

Sl. No.	Components	Central Share (100%)
1.	Provision of 0.3 kW Solar off-grid system for Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost whichever is lower
2.	Solar street lighting and provision of lighting in MPCs of PVTG areas (under PM JANMAN component only)	Rs. 1 lakh per MPC
3.	Solarisation of public institutions through off-grid solar systems (under DA JGUA component only)	Rs. 1 lakh per kW with maximum capacity of 20 kW at an institution

Annexure I referred to in reply to part (a) of Rajya Sabha Starred Question No. 255 to be answered on 11.08.2026 regarding ‘Renewable energy projects in Sixth Schedule areas’ asked by Shri Pramod Boro

The Government of India provides special incentives to the North Eastern Region including Sixth Schedule areas which inter-alia, include the following:

- Under PM-Surya Ghar: Muft Bijli Yojana, 10% Higher Central Financial Assistance (CFA) of Rs. 33000/kW for first 2 kWp and Rs. 19,800 for third kWp is kept for grid connected rooftop solar projects in the North Eastern Region for residential sector, as compared to Rs. 30000/kW for first 2 kWp and Rs. 18,000 for third kWp for other States/UTs. Further, for Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc, for common facilities including EV charging up to 500 kWp (@3 kWp per house) the CFA is kept as Rs 19,800/ kWp for the North Eastern Region as compared Rs. 18,000 for other States/UTs.
- Under Component-B and Component-C (Individual Pump Solarization) of PM-KUSUM Schemes, higher CFA @ 50% of the benchmark cost or the tender cost, whichever is lower, kept for NER, Hilly region and Islands (as compared to 30% for other locations) for installing/solarizing the agriculture pumps up to 7.5 HP capacity. For agriculture feeder solarization under component C, CFA of 1.75 Crore/MW for NER/Hilly regions/Island (as compared to Rs 1.05 Crore/MW for other locations) is provided.
- Under the “Small Hydro Power Development Scheme for the period FY 2026-27 to 2030-31”, higher Central Financial Assistance (CFA) of 30% of CERC Normative cost or project cost is kept for North Eastern Regions & districts having international borders for setting up of new Small Hydro Power (SHP) Projects of capacity 1 to 25 MW, as compared to 20% for other locations. CFA for preparation of new Detailed Project Reports (DPRs) is also kept for identifying and preparing of pipeline of new SHP projects.
- National Bioenergy Programme supports setting up of Biogas/Compressed Biogas/Power projects by providing 20 % higher Central Financial Assistance in NER compared to other locations.
- Under the Solar Park scheme, the Ministry provides Central Financial Assistance (CFA) of up to Rs. 25 lakh for detailed project reports and up to Rs. 20 lakh per MW (or 30% of the project cost). 20 MW solar park project in Mizoram has been commissioned.
- MNRE is implementing the New Solar Power Scheme (for PVTG and Tribal Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) for the electrification of un-electrified households in PVTG and Tribal habitations/villages,

solarisation of Multi-Purpose Centres (MPCs) in PVTG areas and solarisation of public institutions in identified tribal habitations/villages through off-grid solar systems; where grid connectivity is not techno-economically feasible. The New Solar Power Scheme has provision of 100 % Central Financial Assistance for different components of the scheme as per details given below.

Sl. No.	Components	Central Share (100%)
1.	Provision of 0.3 kW Solar off-grid system for Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost whichever is lower
2.	Solar street lighting and provision of lighting in MPCs of PVTG areas (<i>under PM JANMAN component only</i>)	Rs. 1 lakh per MPC
3.	Solarisation of public institutions through off-grid solar systems (<i>under DA JGUA component only</i>)	Rs. 1 lakh per kW with maximum capacity of 20 kW at an institution

Annexure II referred to in reply to part (c) of Rajya Sabha Starred Question No. 255 to be answered on 11.08.2026 regarding 'Renewable energy projects in Sixth Schedule areas' asked by Shri Pramod Boro

A. Details of Renewable Energy Projects sanctioned by MNRE during last 5 years

Sr. no.	State	Aggregate capacity sanctioned under Rooftop Solar programme phase II *	Aggregate capacity sanctioned under PM KUSUM (Component A) *	Solar pumps sanctioned under PM KUSUM (Component B) *	Solar pump sanctioned under PM KUSUM Component C individual pump solarization) *	Bio Gas plants sanctioned under Bio Energy Programme *	PM JANMAN and DAJGUA **
1	Assam	1.75 MW	2 MW	4000	-	2963	8 Public institutes sanctioned for solarisation
2	Meghalaya	10 MW	-	2735	-	327	-
3	Mizoram	1 MW	-	1700	-	326	-
4	Tripura	1 MW	5 MW	11114	3600	510	1703 Households for solarisation
		13.75 MW	7 MW	19549	3600	4126	-

***The sanction under the PM JANMAN and DAJGUA are only for Particularly Vulnerable Tribal Group (PVTGs) and tribal habitations/villages*

**The sanction under other schemes are not only limited to remote tribal areas .*

B. 42 MW Solar Project at Bong Long Terang Village in the Karbi Anglong region was sanctioned by Ministry of Development of North Eastern Region

